

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Transfer Case (Civil) No(s). 29/2021

(Arising out of impugned final judgment and order dated 09-12-2020
in T.P.(C) No.2849/2019 passed by the Supreme Court Of India)

SHAJI POULOSE

Petitioner(s)

VERSUS

THE INSTITUTE OF CHARTERED ACCOUNTANTS
OF INDIA & ORS.

Respondent(s)

([GROUP MATTER] [AS ITEM NO. 101]
IA No. 20988/2021 - CLARIFICATION/DIRECTION
IA No. 20975/2021 - INTERVENTION APPLICATION)

WITH

W.P.(C) No. 371/2021 (X)
(IA No. 41905/2021 - GRANT OF INTERIM RELIEF)

W.P.(C) No. 581/2021 (X)

IA No. 63523/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 63519/2021 - GRANT OF INTERIM RELIEF)

T.C.(C) No. 70/2023 (XII)
(FOR ADMISSION)

T.C.(C) No. 48/2023 (XII)
(FOR ADMISSION)

T.C.(C) No. 51/2023 (XII)
(FOR ADMISSION)

T.C.(C) No. 60/2023 (XII)
(FOR ADMISSION)

T.C.(C) No. 67/2023 (XII)
(FOR ADMISSION)

T.C.(C) No. 57/2023 (XII)
(FOR ADMISSION)

T.C.(C) No. 68/2023 (XII)
(FOR ADMISSION)

**T.C.(C) No. 53/2023 (XII)
(FOR ADMISSION)**

**T.C.(C) No. 76/2023 (XII)
(FOR ADMISSION)**

**T.C.(C) No. 58/2023 (XII)
(FOR ADMISSION)**

**T.C.(C) No. 71/2023 (XII)
(FOR ADMISSION)**

**T.C.(C) No. 81/2023 (XII)
(FOR ADMISSION)**

**T.C.(C) No. 50/2023 (XII)
(FOR ADMISSION)**

**T.C.(C) No. 61/2023 (XII)
(FOR ADMISSION)**

**T.C.(C) No. 59/2023 (XII)
(FOR ADMISSION)**

**T.C.(C) No. 66/2023 (XII)
(FOR ADMISSION)**

T.C.(C) No. 47/2023 (XII)

**T.C.(C) No. 54/2023 (XII)
(FOR ADMISSION)**

**T.C.(C) No. 49/2023 (XII)
(FOR ADMISSION)**

**T.C.(C) No. 79/2023 (XII)
(FOR ADMISSION)**

**T.C.(C) No. 52/2023 (XII)
(FOR ADMISSION)**

**T.C.(C) No. 82/2023 (XII)
(FOR ADMISSION)**

**T.C.(C) No. 72/2023 (XII)
(FOR ADMISSION)**

**T.C.(C) No. 56/2023 (XII)
(FOR ADMISSION)**

**T.C.(C) No. 73/2023 (XII)
(FOR ADMISSION)**

**T.C.(C) No. 55/2023 (XII)
(FOR ADMISSION)**

**T.C.(C) No. 77/2023 (XII)
(FOR ADMISSION)**

**T.C.(C) No. 64/2023 (XII)
(FOR ADMISSION)**

**T.C.(C) No. 63/2023 (XII)
(FOR ADMISSION)**

**T.C.(C) No. 75/2023 (XII)
(FOR ADMISSION)**

**T.C.(C) No. 62/2023 (XII)
(FOR ADMISSION)**

**T.C.(C) No. 74/2023 (XII)
(FOR ADMISSION)**

**T.C.(C) No. 86/2023 (IV-A)
(FOR ADMISSION)**

**T.C.(C) No. 84/2023 (IV-A)
(FOR ADMISSION)**

**T.C.(C) No. 87/2023 (IV-A)
(FOR ADMISSION)**

**T.C.(C) No. 85/2023 (IV-A)
(FOR ADMISSION)**

T.C.(C) No. 83/2023 (IV-A)

**T.C.(C) No. 88/2023 (XII-A)
(FOR ADMISSION)**

T.C.(C) No. 38/2021 (XVI)

T.C.(C) No. 39/2021 (XVI)

T.C.(C) No. 37/2021 (XII)

T.C.(C) No. 36/2021 (XI-A)

T.C.(C) No. 35/2021 (XVI)

T.C.(C) No. 34/2021 (XII)

T.C.(C) No. 33/2021 (XII)

T.C.(C) No. 32/2021 (XII)

T.C.(C) No. 31/2021 (XI-A)

**T.C.(C) No. 27/2021 (XII)
(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 99253/2021
IA No. 99253/2021 - APPROPRIATE ORDERS/DIRECTIONS)**

T.C.(C) No. 28/2021 (XII)

**W.P.(C) No. 272/2021 (X)
(IA No. 30042/2021 - STAY APPLICATION)**

**W.P.(C) No. 267/2021 (X)
(IA No. 155862/2023 - AMENDMENT OF THE PETITION
IA No. 29398/2021 - STAY APPLICATION)**

**W.P.(C) No. 186/2022 (X)
(IA No. 39258/2022 - STAY APPLICATION)**

T.C.(C) No. 30/2021 (XI-A)

**W.P.(C) No. 670/2021 (X)
IA No. 70218/2021 - STAY APPLICATION)**

**W.P.(C) No. 1084/2021 (X)
(IA No. 124730/2021 - GRANT OF INTERIM RELIEF)**

**W.P.(C) No. 1256/2021 (X)
(IA No. 148879/2021 - STAY APPLICATION)**

**W.P.(C) No. 1200/2021 (X)
(IA No. 141182/2021 - GRANT OF INTERIM RELIEF)**

**W.P.(C) No. 1360/2021 (X)
(IA No. 165238/2021 - GRANT OF INTERIM RELIEF
IA No. 165239/2021 - PERMISSION TO APPEAR AND ARGUE IN PERSON)**

**W.P.(C) No. 1291/2021 (X)
(IA No. 153247/2021 - STAY APPLICATION)**

**W.P.(C) No. 1295/2021 (X)
(IA No. 154245/2021 - STAY APPLICATION)**

**W.P.(C) No. 32/2022 (X)
(IA No. 7128/2022 - STAY APPLICATION)**

**W.P.(C) No. 833/2022 (X)
(IA No. 144358/2022 - GRANT OF INTERIM RELIEF)**

T.C.(C) No. 32/2023 (XII-A)

T.C.(C) No. 38/2023 (IV)

T.C.(C) No. 37/2023 (XI-A)

(FOR ADMISSION)

T.C.(C) No. 34/2023 (XI-A)

T.C.(C) No. 36/2023 (XI-A)

**T.C.(C) No. 35/2023 (XI-A)
(FOR ADMISSION)**

**T.C.(C) No. 33/2023 (XI-A)
(FOR ADMISSION)**

T.C.(C) No. 39/2023 (XVI)

**T.C.(C) No. 69/2023 (XII)
(FOR ADMISSION)**

**T.C.(C) No. 78/2023 (XII)
(FOR ADMISSION)**

Date : 22-02-2024 These matters were called on for hearing today.

CORAM :

**HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH**

**For Petitioner(s) Mr. Pai Amit, AOR
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Mr. Tathagata Dutta, Adv.
Mr. P. Ashok, Adv.
Ms. Lochana Babu, Adv.**

Petitioner-in-person

**Mr. Smarhar Singh, AOR
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Mr. Vikas Chopra, Adv.
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Mr. Manoj Kumar, Adv.
Mr. Rishi Raj, Adv.**

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Mr. Arun Poomulli, Adv.
Mr. Keshavraaj Nair, Adv.
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By Courts Motion

Mr. V Giri, Sr. Adv.
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Ms. Surbhi Mehta, AOR
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Mr. Manoj Kumar A., Adv.

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For Respondent(s) Mr. Arvind P. Datar, Sr. Adv.
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Mr. Raj Bahadur Yadav, AOR
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Mr. Dharmendra Singh, Adv.
Mr. Bhuvan Mishra, Adv.
Mr. Shivank Pratap Singh, Adv.
Mr. Prahlad Singh, Adv.
Mr. Shashank Bajpai, Adv.
Mr. Vatsal Joshi, Adv.
Mr. Ashok Panigrahi, Adv.

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Mr. Rohit Khare, Adv.
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Mr. Paul John Edison, Adv.
Mr. Dhanesh M Nair, Adv.
Ms. Suja S Nair, Adv.
Ms. Alphy Thomas, Adv.
Mr. Rakesh Garg, Adv.
Mr. Ashish Gopal Garg, Adv.
Ms. Shweta Garg, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 04.3.2024 at 02:00 p.m. for directions.

(RASHMI DHYANI PANT)
COURT MASTER (SH)

(MALEKAR NAGARAJ)
COURT MASTER (NSH)